

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Cr1) No(s).9707/2013

KRISHNA PAL @ KRESH PAL

Petitioner(s)

VERSUS

STATE OF U.P & ANR
(With appln(s) for exemption from filing O.T.)

Respondent(s)

Date: 24/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore, Adv.

For Respondent(s)

Gp.Capt.Karan Singh Bhati, Adv.
Mr. Sonam Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner. The learned
counsel for the respondent No.2 is present.
The Learned counsel for the respondent
No. 2 seeks and is given four weeks' time for filing the
counter affidavit. The other served respondents may
also file the Counter affidavit within the period
stipulated above, in case they choose to do so.
List again on 13.8.2014.

(M.K. Hanjura)
Registrar

mg